

applications at village level are considered as part of the programme for promotion of application of electronics for social and rural development.

(d) and (e) No, Sir. INSCRIPT (Indian Script) Keyboard overlay adopted as per the Indian Standard (IS 13194 : 1991) is being popularly used as input mechanism to the computer which allows convenient use of both Roman as well as Indian alphabets.

(f) and (g) While there is no such proposal at present to make computer education compulsory, there are a number of schemes which promote computer education in schools and colleges.

[English]

Nuclear Weapon

*13 SHRI SATYAJITSINH DULIPSINH GAEKWAD :
SHRI MADHAVRAO SCINDIA :

Will the PRIME MINISTER be pleased to state:

(a) whether Pakistan Prime Minister in his address to UN General Assembly stated that Pakistan has the capability to develop nuclear weapons of its own;

(b) if so, the details thereof;

(c) whether the Indian Government propose to review its stand on development of nuclear weapons; and

(d) if so, the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALEEM IQBAL SHERVANI):
(a) and (b) Yes, Sir. In his speech to the 52nd Session of the UN General Assembly on 22nd September, 1997, the Pakistan Prime Minister said that "We have demonstrated that we can master the most advanced technologies. We can now deter external aggression".

(c) and (d) Government closely monitors all developments relating to Pakistan's clandestine nuclear weapons programme. Government of India remains fully committed to taking all necessary steps to safeguard its security and national interest in accordance with its assessment of developments relating to India's security environment.

Fight Against Corruption

*14. SHRI BANWARI LAL PUROHIT :
SHRI MANGAL RAM PREMI :

Will the PRIME MINISTER be pleased to state:

(a) whether an Anti-Corruption Cell has been set up in the Prime Minister's Office;

(b) if so, the role and functions of the Cell;

(c) whether the Cell is recording corruption charges from the general public against public servants;

(d) whether there is any institutional mechanism to probe their charges and allegations; and

(e) the total number of complaints received by this Cell, till date?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b) No, Sir. No Anti-Corruption Cell has been set up in the Prime Minister's Office. However, a small unit for monitoring anti-corruption cases has been raised in the Prime Minister's Office (PMO) by reorganising the available staff. The Unit monitors and pursues the complaints on corruption with Ministries/Departments etc. whose Head of the Department is responsible for maintaining purity and integrity in accordance with the existing instructions.

(c) Yes, Sir. The Unit is recording all complaints received from the general public on the subject of corruption against public servants.

(d) All complaints of corruption against public servants are sent by the PMO to designated nodal officers of the rank of Joint Secretary in each Ministry/Department who are already having an institutional mechanism consisting of vigilance set-up headed by Chief Vigilance Officers and their supporting staff to enquire into complaints of corruption. The CVC and CBI are other agencies who provide necessary assistance, wherever required, to the Ministries/Departments.

(e) The Anti-Corruption Unit in the PMO has received 2402 complaints till the 12th November, 1997.

Population Control

*15. PROF. P.J. KURIEN : Will the PRIME MINISTER be pleased to state:

(a) whether population control programme has not achieved its target during the last two years;